

The Department of Animal Husbandry, Dairying and Fisheries had issued advisories on 03.06.2014 and 02.12.2014 to all States and UTs for judicious use of antibiotics in treatment of food producing animals and also stopping the use of antibiotics in animal feed.

Suicide by farmers

2995.SHRI NEERAJ SHEKHAR:

SHRI ARVIND KUMAR SINGH:

SHRI ALOK TIWARI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government has conducted any survey to ascertain the income of farmers in the country during current year, if so, the details thereof, State-wise;

(b) whether income of farmers has decreased during last twenty years in comparison to other communities/professionals of the country and this is the main reason for suicide by farmers;

(c) if so, the reasons therefor along with the details of farmers committed suicide in the country so far and during current year, as on date, separately, Statewise; and

(d) the steps Government would take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) The National Sample Survey Office (NSSO) conducted 'Situation Assessment Survey (SAS) of Agricultural Households' during NSS 70th round (January, 2013- December, 2013) in the rural areas of the country with respect to the agricultural year July 2012- June 2013. The results of the survey are awaited.

Prior to Situation Assessment Survey (SAS) of NSS 70th round, NSSO conducted a Situation Assessment Survey of Farmers during NSS 59th Round (January 2003- December 2003) in the rural areas of the country. State-wise estimated average monthly income per farmer household, based on this survey, is given in Statement-I (See below).

(b) and (c) As recorded by National Crime Records Bureau (NCRB), reasons for suicide by farmers are family problems, illness, drug abuse/addiction, unemployment, property dispute, bankruptcy or sudden change in economic status, poverty, professional/ career problem, love affair, barrenness/impotency, cancellation/non-settlement of marriage, dowry dispute, fall in social reputation, etc.

State/UT-wise number of suicides by self employed persons in farming/agriculture during 2004-2013, as per the reports of NCRB, is given in Statement-II (*See below*).

(d) Agriculture being a state subject, it is primarily the responsibility of State Governments to take appropriate measures for development of agriculture sector including welfare of farmers. Government of India supplements the efforts of the State Governments through appropriate policy measures and budgetary support.

The focus of Government is primarily on expansion of farm income, creation of non-farm income opportunities, improvement in productivity of rainfed agriculture, increasing coverage of farming areas under protective irrigation and forging appropriate backward and forward linkages, enhancement in minimum support prices of agricultural commodities, increase in credit flow to agriculture sector, interest subvention on crop loans, etc.

Statement-I

*Average Monthly Income per Farmer Households during the
agricultural year July 2002 - June 2003*

| State | Average monthly income* per farmer household (₹) |
|-------------------|--|
| Andhra Pradesh | 1634 |
| Arunachal Pradesh | 7455 |
| Assam | 3161 |
| Bihar | 1810 |
| Chhattisgarh | 1618 |
| Gujarat | 2684 |
| Haryana | 2882 |
| Himachal Pradesh | 3309 |
| Jammu and Kashmir | 5488 |
| Jharkhand | 2069 |
| Karnataka | 2616 |
| Kerala | 4004 |
| Madhya Pradesh | 1430 |
| Maharashtra | 2463 |
| Manipur | 2741 |

| | |
|---------------|------|
| Meghalaya | 4496 |
| Mizoram | 4862 |
| Nagaland | 3590 |
| Orissa | 1062 |
| Punjab | 4960 |
| Rajasthan | 1498 |
| Sikkim | 3258 |
| Tamil Nadu | 2072 |
| Tripura | 1742 |
| Uttar Pradesh | 1633 |
| Uttaranchal | 3351 |
| West Bengal | 2079 |
| Group of UTs | 3235 |
| ALL INDIA | 2115 |

* excluding income from non-economic activities such as interest, dividend, etc.

(Source: Table 6 of NSS report no. 497: Income, Expenditure and Productive Assets of Farmer Households, 2003)

Statement-II

*State/UT wise number of Suicides by Self Employed persons in
Farming/Agriculture during 2004-2013*

| Sl. No. State/UTs | 2004 | 2005 | 2006 | 2007 | 2008 | 2009 | 2010 | 2011 | 2012 | 2013 |
|----------------------|------|------|------|------|------|------|------|------|------|------|
| 1. Andhra Pradesh | 2666 | 2490 | 2607 | 1797 | 2105 | 2414 | 2525 | 2206 | 2572 | 2014 |
| 2. Arunachal Pradesh | 20 | 25 | 4 | 15 | 12 | 12 | 18 | 13 | 11 | 37 |
| 3. Assam | 331 | 299 | 322 | 278 | 197 | 341 | 369 | 312 | 344 | 305 |
| 4. Bihar | 23 | 39 | 46 | 86 | 67 | 112 | 95 | 83 | 68 | 127 |
| 5. Chhattisgarh | 1395 | 1412 | 1483 | 1593 | 1773 | 1802 | 1126 | 0 | 4 | 0 |
| 6. Goa | 8 | 11 | 5 | 0 | 6 | 4 | 15 | 1 | 1 | 1 |
| 7. Gujarat | 523 | 615 | 487 | 317 | 526 | 588 | 523 | 578 | 564 | 582 |

| Sl. No. State/UTs | 2004 | 2005 | 2006 | 2007 | 2008 | 2009 | 2010 | 2011 | 2012 | 2013 |
|---------------------------------|-------|-------|-------|-------|-------|-------|-------|-------|-------|-------|
| 8. Haryana | 160 | 140 | 190 | 179 | 150 | 230 | 297 | 384 | 276 | 374 |
| 9. Himachal Pradesh | 52 | 20 | 22 | 15 | 188 | 24 | 61 | 46 | 29 | 33 |
| 10. Jammu and Kashmir | 1 | 2 | 34 | 33 | 6 | 8 | 18 | 14 | 10 | 18 |
| 11. Jharkhand | 21 | 124 | 103 | 113 | 71 | 164 | 173 | 94 | 119 | 142 |
| 12. Karnataka | 1963 | 1883 | 1720 | 2135 | 1737 | 2282 | 2585 | 2100 | 1875 | 1403 |
| 13. Kerala | 903 | 1118 | 1124 | 1232 | 820 | 896 | 895 | 830 | 1081 | 972 |
| 14. Madhya Pradesh | 1638 | 1248 | 1375 | 1263 | 1379 | 1395 | 1237 | 1326 | 1172 | 1090 |
| 15. Maharashtra | 4147 | 3926 | 4453 | 4238 | 3802 | 2872 | 3141 | 3337 | 3786 | 3146 |
| 16. Manipur | 2 | 2 | 0 | 0 | 2 | 1 | 4 | 0 | 0 | 1 |
| 17. Meghalaya | 11 | 4 | 3 | 18 | 9 | 21 | 16 | 22 | 10 | 5 |
| 18. Mizoram | 2 | 0 | 1 | 0 | 0 | 38 | 5 | 14 | 10 | 6 |
| 19. Nagaland | 0 | 0 | 2 | 0 | 2 | 1 | 0 | 2 | 9 | 2 |
| 20. Odisha | 379 | 254 | 283 | 240 | 260 | 154 | 162 | 144 | 146 | 150 |
| 21. Punjab | 74 | 47 | 85 | 88 | 66 | 97 | 80 | 98 | 75 | 83 |
| 22. Rajasthan | 749 | 461 | 395 | 618 | 796 | 851 | 390 | 268 | 270 | 292 |
| 23. Sikkim | 49 | 41 | 35 | 21 | 60 | 23 | 19 | 12 | 19 | 35 |
| 24. Tamil Nadu | 1599 | 1255 | 426 | 484 | 512 | 1060 | 541 | 623 | 499 | 105 |
| 25. Tripura | 15 | 29 | 7 | 0 | 50 | 45 | 58 | 20 | 18 | 56 |
| 26. Uttar Pradesh | 496 | 522 | 411 | 486 | 745 | 656 | 548 | 645 | 745 | 750 |
| 27. Uttarakhand | 22 | 24 | 51 | 28 | 28 | 30 | 39 | 25 | 14 | 15 |
| 28. West Bengal | 822 | 965 | 1189 | 1102 | 759 | 1054 | 993 | 807 | NR | 0 |
| TOTAL (STATES) | 18071 | 16956 | 16863 | 16379 | 16128 | 17175 | 15933 | 14004 | 13727 | 11744 |
| 29. Andaman and Nicobar Islands | 3 | 8 | 6 | 16 | 23 | 19 | 8 | 0 | 0 | 5 |
| 30. Chandigarh | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |

| Sl. No. State/UTs | 2004 | 2005 | 2006 | 2007 | 2008 | 2009 | 2010 | 2011 | 2012 | 2013 |
|----------------------------|-------|-------|-------|-------|-------|-------|-------|-------|-------|-------|
| 31. Dadra and Nagar Haveli | 7 | 13 | 12 | 17 | 12 | 15 | 10 | 13 | 6 | 15 |
| 32. Daman and Diu | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 33. Delhi (UT) | 13 | 7 | 3 | 23 | 16 | 5 | 9 | 10 | 21 | 8 |
| 34. Lakshadweep | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 35. Puducherry | 145 | 147 | 175 | 197 | 17 | 154 | 4 | 0 | 0 | 0 |
| TOTAL (UTs) | 170 | 175 | 197 | 253 | 68 | 193 | 31 | 23 | 27 | 28 |
| TOTAL (ALL INDIA) | 18241 | 17131 | 17060 | 16632 | 16196 | 17368 | 15964 | 14027 | 13754 | 11772 |

NR - State of West Bengal did not provide data for the above classification for the year 2012.

Source: 'Accidental Deaths and Suicides in India', NCRB.

Implementation of Swaminathan Commission Report

2996. SHRI ALOK TIWARI:

SHRI NEERAJ SHEKHAR:

SHRI ARVIND KUMAR SINGH:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Prime Minister's Office has sent any proposal to the Ministry for implementation of the report of Swaminathan Commission and provision of Minimum Support Price (MSP) at the rate of 1.5 times the cost of agricultural production, if so, the details thereof, and the response of Government thereto; and

(b) whether Government would provide MSP at the rate of 1.5 times the cost of agricultural production from next crop season, if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) and (b) Swaminathan Commission's on Farmers had recommended that the Minimum Support Price (MSP) should be at least 50% more than the weighted average cost of production. This recommendation was not accepted by the Government as Minimum Support Price is recommended by Commission of Agricultural Costs and Prices (CACP) on objective criteria, considering a variety of relevant factors and prescribing an increase of at least 50% of cost may distort the market. A mechanical linkage between Minimum Support Price and cost of production may be counterproductive in some cases.